## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/102/2017

NAME OF THE PETITIONER(S)

: SARALA HOUSING PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P.Roja Probhu 2. B. Sarathbabu Advente.

CA for petitioner

Represent of ROC, Chemi
Respondent

## **ORDER**

Counsel for petitioner present. Representative of ROC is present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical)

Sel

- Sel K Anantha Padmanabha Swamy Member (Judicial)

bc